

DP

Counsel for both sides absent. The case is posted for filing reply on 18.9.91.

18/9
C.N.F.

8.8.91

RC

None present.

One more opportunity is given for filing counter affidavit. Call on 10.10.91.

10/10
C.N.F.

18.9.91

RC

None appears.

Time till 11.11.91 is granted for filing counter affidavit, as a last chance.

11/11
C.N.F.

10.10.91

RC

None for applicant.

Counsel for respondents present.

One more opportunity is being given for filing counter affidavit. Call on 6.12.91.

6/12
C.N.F.

11.11.91

RC

None appears.

Sufficient opportunities have been given for filing counter affidavit. Accordingly list before the Bench for further directions on 23.1.92.

6.12.91

23.1.92
(16)

NVK 8 AVH

Mr. Ramakumar
Mr. Suganapalan

The learned Counsel for the respondents do not intend to file the reply and adopt the reply already filed in similar cases. In the circumstances, let the case be listed for final hearing on 4.3.92. The respondents may file MR if any.

23.1.92
(16)

-4-
NUL 8AVH

Mr. Ramakrishna
Mr. Suganepala

The learned counsel for
the respondents submit that the
respondents do not intend to file
a reply and adopt the reply
already filed in similar cases.
He seeks 2 weeks' time to file
an M.P. to this effect.

Let the case be listed
for final hearing on 4.3.92.

✓

23.1.92

4.3.92

SPM 8AVH

prayer Counsel for applicant
Mr. P. Madhusoodhanan
for respondents

Heard.

For order 5.31.3.92

Adjourned
to 21.4.92

✓

4.3.92

21.4.92

SPM 8AVH

Orders pronounced in open court.

✓
21.4.92

FO clerk
present
MD